

Through Fax

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi

File No. XIX(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. All the Principal Judges of the Family Courts in the State of Jharkhand.
(**Except Garhwa & Godda**)
2. The Addl. Principal Judge, Addl. Family Court, Dhanbad, Jamshedpur & Ranchi.

Sub: - Regarding nomination for attending “Regional Training Programme of Family Court Judges” on 21st & 22nd September, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you for attending “Regional Training Programme for Family Court Judges” on 21st & 22nd September, 2019 at Judicial Academy Jharkhand, Ranchi.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid training programme.

It is further to inform that you have to make arrangement for accommodation of your own as per Rules for the aforesaid Programme.

This is for kind information and needful.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo no. 3350 /Apptt.

dated, the Ranchi Sept 12, 2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful / the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter Nos. JHALSA/2319 dated 29.08.2019 & JHALSA/2399 dated 04.09.2019 / all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information / C.P.C. I/c, e-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)